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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3625/2015 and C.M. Nos. 6470/2015, 9216/2015 & 25323/2021**

DELHI INTERNATIONAL AIRPORT  
PRIVATE LIMITED

..... Petitioner

Through: Mr. Abhinav Agnihotri and Ms.Naina  
Dubey, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Rakesh Kumar and Mr. Sunil,  
Advocates for UOI.

Mr. Colin Gonsalves, Senior  
Advocate alongwith Ms. Mligdha,  
Advocate for respondent No. 4.

Mr. Gaurav Duggal and Ms. Niti  
Sudhakar, Advocates for respondent  
No. 5.

Ms. Jasbir Kaur and Mr. Manmeet  
Singh, Advocates for respondent  
No.8.

Ms. Fauzia Shakil and Mr. Ujjwal  
Singh, Advocates for respondent  
No.9.

+ **W.P.(C) 10267/2015**

AIRPORT AUTHORITY OF INDIA

..... Petitioner

Through: Mr. Abhinav Agnihotri and Ms.Naina  
Dubey, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Rakesh Kumar and Mr. Sunil,  
Advocates for UOI.

Mr. Gaurav Duggal and Ms. N.  
Sudhakar, Advocates for respondent  
No. 3.



Mr. Colin Gonsalves, Senior Advocate alongwith Ms. Mligdha, Advocate for respondent No. 4.

+ **W.P.(C) 9505/2016 and C.M. Nos. 38015/2016 & 760/2018**

AIRPORT EMPLOYEES UNION

..... Petitioner

Through: Mr. Abhinav Agnihotri and Ms.Naina Dubey, Advocates.

versus

AIRPORT AUTHORITY OF INDIA AND ORS ..... Respondents

Through: Ms. Anjana Gosain, Advocate for respondent No. 1.

Mr. Colin Gonsalves, Senior Advocate alongwith Ms. Mligdha, Advocate.

Mr. Gaurav Duggal and Ms. N. Sudhakar, Advocates for respondent No. 3.

**CORAM:**

**HON'BLE MR. JUSTICE GAURANG KANTH**

**ORDER**

**12.01.2023**

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The hearing has been conducted through hybrid mode (physical and virtual hearing).

At joint request, matter is adjourned.

List on 11.05.2023.

Interim orders to continue.

**GAURANG KANTH, J**

**JANUARY 12, 2023/kd**